

Cases Pending in the trial Courts for more than 5,10,15 and 20 Years in which proceedings/final order/executions have been stayed before the Hon'ble High Court as on 30.06.2021													
NAME OF DISTRICT GURDASPUR													
5 year old Cases													
Particulars of cases pending in District/Subordinate Courts							Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court						
Officer Name	Sr No	Category of Case	CNR No.	Date of Institution	Title of the case	Stage of the Case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings/final judgment have been	Further Proceeding Conducted date wise	Remarks
Ms. Ramesh Kumari, District & Sessions Judge, Gurdaspur	1	Exe	PBGD01000247-2014	21-4-2014	Navdeep Kaur Vs. National Insurance	do	1645	FAO	2014	National Insurance Co. Ltd. vs. Navdeep Kaur	FAO No. 1645 of 2014 (O&M) Disbursement of the awarded amount shall remain stayed till further order's vide order dated 11.13.2014.	16.08.2021	Pending
Ms. Ramesh Kumari, District & Sessions Judge, Gurdaspur	2	CM	PBGD01001949-2015	01-04-2015	The New India Assurance Co. Vs Gurinderbir Singh	do	1561	FAO	2019	Sandeep Singh Vs New India Assurance Co.	FAO No. 1561 of 2019 (O&M) Recovery of the awarded amount at the instance of resp. no.1 shall remain stayed vide order dated 28.02.2019.	21.09.2021	Pending
Ms. Ramesh Kumari, District & Sessions Judge, Gurdaspur	3	CM	PBGD01003199-2015	17-04-2015	The New India Assurance Co. Vs Gurinderbir Singh	do	4044	FAO	2018	Sandeep Singh Vs New India Assurance Co.	FAO No. 4044 of 2018 (O&M) Recovery Proceeding initiated by resp. no.1 against the appellum, shall remain stayed vide order dated 30.7.2018	21.09.2021	Pending
Ms. Ramesh Kumari, District & Sessions Judge, Gurdaspur	4	Exe	PBGD01000121-2016	06-01-2016	Suman Bala vs. Harpinder Singh	Awaiting the further Orders of Hon'ble High Court.	1030	FAO	2016	Harpinder Singh & Anr Vs. Suman Bala & others	FAO No. 1030 of 2016 (O&M) Recovery of the compensation amount stayed vide order dated 10.02.2016	04.08.2021	Pending
Sh. Amar Paul Addl. District and Sessions Judge Gurdaspur	5	Sessions Case	PBGD-01-000405-2015	16/01/2015	State Vs Mohan Singh	For Awaiting Order of Honble High Court	CRM-M-14743-2016	CRM-M	23/04/2016	Moha Singh Vs State	42405	16-05-2021 on Further Order	
Sh. Amar Paul Addl. District and Sessions Judge Gurdaspur	6	Sessions Case	PBGD-01-003980-2019	17/12/2015	State Vs Narinderjit kaur	For Awaiting Order of Honble High Court	CRM-M-24699-2016	CRM-M	26/09/2019	Rajinder Singh Vs State	23/09/2019	31-05-2021 on Further Order	
Sh. Amar Paul Addl. District and Sessions Judge Gurdaspur	7	Sessions Case	PBGD-01-004956-2016	16/01/2015	Gurnam Singh Vs Sukhdev Singh	For Awaiting Order of Honble High Court	CRM-M-14875-2016	CRM-M	23/04/2016	Gurnam Singh Vs Sukhdev Singh	28/09/2018	20-05-2021 on Further Order	
Sh. Amar Paul Addl. District and Sessions Judge Gurdaspur	8	NDPS Act	PBGD-01-004980-2015	42136	State Vs Ranjit Singh	For Awaiting Order of Honble High Court	CRR-4347-2016	CrI. Revision	42685	Ranjit Singh Vs State	30/07/2018	06-08-2021 on Further Order	
Sh. Amar Paul Addl. District and Sessions Judge Gurdaspur	9	NDPS Act	PBGD-01-004357-2015	42285	State Vs Thomas Masih	For Awaiting Order of Honble High Court	CRR4348-2016	CrI. Revision	43227	Ranjit Singh Vs State	43230	07-07-2021 on Further Order	
Sh. Amar Paul Addl. District and Sessions Judge Gurdaspur	10	Sessions Case	PBGD-01-001714-2016	19/03/2016	Anek Chand Vs Hansa Singh	For Awaiting Order of Honble High Court	CRM-M-9924-2016	CRM-M	14/03/2016	Kulwant Singh Vs State	21/03/2016	17-07-2021 on Further Order	
Sh. Amar Paul Addl. District and Sessions Judge Gurdaspur	11	Execution	PBGD01-000487-2014	41730	The Punjab State Civil Supplies Vs M/s Sewak Rice Mill	For Awaiting Order of Hon'ble High Court	FAO-7908-2014	FAO	2014	M/S Sewak Rice Mills Vs PUNSUP etc	42439	28-05-2021 on Further order	
Ms. Jashir Kaur, AD&SJ, Principal Judge, Family Court, Gurdaspur	12	HMA	PBGD01-000-366-2014	03.05.2014	Sukhjinder Singh Vs Rajwant Kaur	do	8433	CR	2018	Sukhjinder Singh Vs Rajwant Kaur	CR No. 8433 of 2018 (O & M) vide order dt. 09.04.2019	29.07.2021	
Ms. Jashir Kaur, AD&SJ, Principal Judge, Family Court, Gurdaspur	13	HMA	PBGD01-001341-2014	29.04.2014	Sumit Kumar Vs Asha	do	7538	CR	2017	Sumit Kumar Vs Asha	CR No. 7538 of 2017 vide order dated 02.11.2017	30.07.2021	
Ms. Pooja Andotra, APJFC, Gurdaspur	14	Execution	PBGD01-001357-2019	04.04.2016	Sarabjit Kaur Vs Bakhshish Singh	Awaiting further order	CRM-M-27465-2016	CRM-M	10.08.2016	Bakhshish Singh Vs Sarabjit Kaur& Anr	10.08.2016		
Sh. Jaswinder Singh, AD&SJ, Gurdaspur	15	NDPS Act	PBGD01-002426-2013	13-11-2013	State Vs Bunty	For Awaiting order of Hon'ble High Court	CRM-M-22874-2018	NDPS	2018	Sabi Vs State	18-09-2017	19-07-2021 For Further Order	
Sh. Jaswinder Singh, AD&SJ, Gurdaspur	16	CRA	PBGD01-004422-2015	31-11-2015	Mandeep Kumar @ Bina Vs State	For Awaiting order of Hon'ble High Court	CRM-M-7660-2016	CRA	2016	Nishan Singh Vs State of Pb.	25-01-2017	24-08-2021 for further orders	
Sh. Jaswinder Singh, AD&SJ, Gurdaspur	17	ARB	PBGD01-003095-2014	18-12-2014	M/s Baba Ji Rice Mills Vs. Punjab Grain Procurement Corporation Limited.	For Awaiting order of Hon'ble High Court	CR-8520/2017	ARB	2017	M/s Baba Ji Rice Mills Vs. Punjab Grain Procurement Corporation Limited.	24-01-2018	23-07-2021 for further orders	
Sh. Jaswinder Singh, AD&SJ, Gurdaspur	18	EXE	PBGD01-002638-2014	27-11-2014	HMT Ltd Vs M/S Amrit Tractors Corp. Ltd.	For Awaiting order of Hon'ble High Court	FAO 4706-02015	ARB	2015	M/S Amrit Tractor Corp. Vs Ms. HMT Ltd.	15-12-2016	26-08-2021	
Sh. Jaswinder Singh, AD&SJ, Gurdaspur	19	EXE	PBGD01-005401-2015	08-07-2016	The managing Director Vs Rachit Bansal	For Awaiting order of Hon'ble High Court	FAO 6970-2019 (O & M)	ARB	2019	Rachit Bansal Vs The Managing Director	25-11-2019	28-10-2021	
Sh. Madan Lal, PCS, Civil Judge Sr. Div Gurdaspur	20	419 IPC	PBGD03-000182-2013	07-10-2013	State Vs Puneet	Awaiting further order of Hon'ble High Court	CRM-M-22-563-2013	CRM	2013	Sawita Jaslotia Vs State of Punjab	17-09-2015	Pending for 08.03.2021	
Sh. Madan Lal, PCS, Civil Judge Sr. Div Gurdaspur	21	Civil Suit	PBGD02-001144-2012	05-05-2012	Dilbir Kaur vs Improvement Trust	Awaiting further order of Hon'ble High Court	CR-5259-2016	CR	2016	Improvement Trust vs Dalbir Kaur	27-08-2017	03.03.2021	
Sh. Madan Lal, PCS, Civil Judge Sr. Div Gurdaspur	22	Civil Suit	PBGD02-001678-2015	19-09-2015	Sukhjinder Singh Vs Sukhdev Singh	Awaiting further order of Hon'ble High Court	CR-4578-2019	CR	2019	Mohinder Singh Vs Sukhdev Singh	26-08-2019	05.04.2021	
Sh. Madan Lal, PCS, Civil Judge Sr. Div Gurdaspur	23	Execution	PBGD02-000495-2011	02-12-2011	Sucha Singh Vs Gurdeep Singh	Awaiting further order of Hon'ble High Court	RSA-4589-2012	RSA	2011	Gurdeep Singh Vs Amandeep Singh	31-03-2014	08.01.2021	
Sh. Madan Lal, PCS, Civil Judge Sr. Div Gurdaspur	24	Execution	PBGD02-000564-2016	28-03-2016	Inqib Singh vs Shemsher Singh	Awaiting further order of Hon'ble High Court	RSA/394/2016	RSA	2016	Shemsher Singh v/s Inqilab Singh	08-08-2016	26-07-2021	
Sh. Madan Lal, PCS, Civil Judge Sr. Div Gurdaspur	25	Civil Suit	PBGD02-000568-2015	08.04.2015	Khushal Chand Vohra Vs Punjab State Ware House	Awaiting further order of Hon'ble High Court	CR-1943-2020	RSA	2020	Punjab State Ware House Vs Khushal Chand	10.08.2020	21.04.2021	
Sh. Rachhpal Singh, Addl. Civil Judge (Sr. Divn.), Gurdaspur	26	Execution	PBGD02-000495-2011	02.12.2011	Sucha Singh Vs. Gurdeep Singh	Further Order	16	R.S.A.NO.-4589-2012	30.07.2012	Gurdeep Singh Vs. Sucha Singh	31.03.2014	Awaiting further order	
Sh. Rachhpal Singh, Addl. Civil Judge (Sr. Divn.), Gurdaspur	27	Civil Suit	PBGD02-000211-2012	21.07.2012	Pb.State Ware Housing Vs. M/s Padda Rice Mills & Ors	Further Order	53	CR-5425-2017	17.08.2017	Pb.State Ware Housing Vs. M/s Padda Rice Mills & Ors	17.08.2017	Awaiting further order	
Sh. Rachhpal Singh, Addl. Civil Judge (Sr. Divn.), Gurdaspur	28	Civil Suit	PBGD02-000898-2013	04.03.2013	Gurwinder Singh Vs. Tejinder Singh	do	55	CR-8424-2017	25.11.2017	Aima Singh Vs. Gurwinder Singh	01.12.2017	Awaiting further order	
Sh. Rachhpal Singh, Addl. Civil Judge (Sr. Divn.), Gurdaspur	29	Execution	PBGD02-00195-2012	15.06.2012	Vijay Kumar & Ors. Vs. Suman Kumar & Ors	do	8	CR-2811-2017	18.04.2017	Suman Kumar Vs. Vijay kumar & Ors	24.04.2017	Awaiting further order	
Sh. Rachhpal Singh, Addl. Civil Judge (Sr. Divn.), Gurdaspur	30	Rent	PBGD02-000132-2015	23.09.2013	Sarita Vs. Dharminder Kumar	do	221A	CR-1966-2017	12.03.2017	Dharminder Kumar Vs. Sarita	11.09.2017	Awaiting further order	

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Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	31	Execution	PBGD02-000813-2014	23.08.2014	Makhan Singh Vs. Amrik Singh	do	47	RSA.NO-5635-2015	21.10.2015	Amrik Singh Vs. Makhan Singh	17.07.2017	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	32	Execution	PBGD02-002008-2014	26.09.2014	Swaran Singh Vs. Girdhari Lal	do	50	RSA . NO.-4929-2014	04.08.2014	Jodh Singh Vs. Swaran Singh	11.02.2016	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	33	Execution	PBGD02-000121-2015	05.01.2015	Amrik Singh Vs. Kishan Gopal	do	55	CR.NO - 290297/311-2015	12.01.2015	Ram Murti Vs. Amrik Singh	14.01.2015	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	34	Rent	PBGD02-000018-2015	05.01.2015	Mukesh Kumar Vs.Ranjit Singh	do	2	CR-1610-2017	28.08.2017	Ranjit Singh Vs. Mukesh Kumar	06.03.2017	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	35	Rent	PBGD02-000014-2015	05.01.2015	Mukesh Kumar Vs. Manjit Singh	do	1	CR No-2049 and 2416 of 2017	29.03.2017	Manjit Singh Vs.Mukesh Kumar	05.04.2017	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	36	Rent	PBGD02-000016-2015	05.01.2015	Mukesh Kumar Vs. Ranjit Singh	do	3	CR No-2049 and 2416 of 2017	29.03.2017	Ranjit Singh Vs.Mukesh Kumar	05.04.2017	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	37	Execution	PBGD02-000664-2015	05.01.2015	Amrik Singh Vs. Jagjit Sinhg	do	56	CR.NO.373-2015	12.01.2015	Jagjit Singh Vs. Amrik Singh	29.01.2015	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	38	Execution	PBGD02-000126-2015	04.05.2015	Ritu Vohra Vs. Ranjan Vohra	do	47A	CR.No.5994-2018	17.08.2018	Ranjan Vohra Vs.Ritu Vohra	18.09.2018	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	39	Execution	PBGD02-001025-2015	19.05.2015	Dharampal Vs. Santosh Kumari	do	70	CR.No.8694-2017	14.11.2017	Santosh Kumari Vs. Dharampal	22.12.2017	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	40	Execution	PBGD02-000082-2015	04.07.2015	Brij Mohan Kohli Vs. Inderjit	do	72	CR.No.1017-2014	04.02.2016	Parbodb Chander VS. Brij Mohan	18.05.2016	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	41	Civil Misc	PBGD02-001642-2015	19.09.2015	Girdhari Lal Vs. Amar Nath	do	27	CM No.-7807-C-2005and RSA no.3005 of 2005	11.08.2005	Satpal Vs. Ajit Ram	11.08.2005	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	42	Execution	PBGD02-002090-2015	09.12.2015	Jyoti Rani Vs. Pawanjit Kumar	do	94	CR No-306-2016	09.01.2016	Pawanjit Kumar Vs.Jyoti Rani	08.07.2016	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	43	Execution	PBGD02-000060-2016	28.01.2016	Paramjit Sharma Vs. Salima	do	1	RSA-2219-2017	02.04.2017	Salima Vs. Paramji Sharma	14.11.2017	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	44	Ipe Challan	PBGD03-001227-2012	15.02.2012	State Vs. Gulbaz Singh	do	29	CRR No. 1414-2018	18.03.2018	Gulbaz Singh Vs. St of Punjab	26.09.2018	Awaiting further order	
Sh. Rachhpal Singh,Addl. Civil Judge(Sr. Divn.), Gurdaspur	45	Complaint Act	PBGD03-001829-2015	06.10.2015	Insecticide Inspector Vs. M/s Friends Kheti store	do	79	CRM-M-34053-2016	24.09.2016	M/s G.H. Crop Sciences Pvt. Ltd. Vs State through Insecticide	13.01.2018	Awaiting further order	
Ms. Sumit Sabharwal, ACJ(SD), Gurdaspur	46	Decl.	PBG02-001725-2013	18-12-2013	Ram Pal V/S Kamla Devi	Defendant Evidence	1497	CR	2018	Sunita Devi VS Ram Pal	07-03-2018	Awaiting further order	
Ms. Sumit Sabharwal, ACJ(SD), Gurdaspur	47	Recovery	PBGD02-000679-2014	25-04-2014	M/S Gill Rice Mills Vs Pb.State	Rebuttal Evidence	8033	CR	2018	M/S Gill Rice Mills, Batala, Gurdaspur VS Punjab State Grain Procurement Corporation Ltd (PUNGRAIN)	26-11-2018	Awaiting further order	
Ms. Sumit Sabharwal, ACJ(SD), Gurdaspur	48	Rent Petition	PBG02-000331-2013	15-07-2013	GURMEET SINGH Vs. AMARJIT SINGH@HAPPY	Rebuttal Evidence	4012	CR	2019	AMARJIT SINGH VS GURMEET SINGH	04-07-2019	Awaiting further order	
Ms. Sumit Sabharwal, ACJ(SD), Gurdaspur	49	Rent Petition	PBG02-000995-2018	15-07-2013	GURMEET SINGH Vs. VIJAY	Rebuttal Evidence	4004	CR	2019	VIJAY KUMAR VS GURMEET SINGH	03-07-2019	Awaiting further order	
Ms. Sumit Sabharwal, ACJ(SD), Gurdaspur	50	sv	PBGD02-001176-2015	06-07-2015	Janak Raj Vs M/S Dinanagar Gas Service	Rebuttal Evidence	6184	CR	2019	Janak Raj Vs M/S Dinanagar Gas Service and others	04.03.2021	Awaiting further order	
Ms. Sumit Sabharwal, ACJ(SD), Gurdaspur	51	Execution	PBGD03-001596-2014	30-09-2014	Amar Nath Vs Dalip Singh	Further order	CR-1108-2015	CR	2015	Dalip Singh Vs Amar Nath Gupta	20-03-2015	Awaiting further order	
Ms. Sumit Sabharwal, JMJC, Gurdaspur	52	Complaint IPC	PBGD03-001995-2016	15-06-2013	Dr. Jasdeep Kaur Vs Manjit Singh	do	44817	CRM-M	2017	Jasdeep Kaur Vs Manjit Singh	23-03-2018	Awaiting further order	
Ms. Sumit Sabharwal, JMJC, Gurdaspur	53	IPC Challan	PBGD03-001597-2014	22-09-2014	State Vs Kamal Kishore	do	2873	CRR	2018	Bikram Saini @ Vicky Vs State	06-12-2018	Awaiting further order	
Ms. Sumit Sabharwal, JMJC, Gurdaspur	54	IPC Challan	PBGD-03-001543-2015	24-08-2015	STATE VS RESHAM SINGH	PW	CRM-M-12019	CRM-M	2019	RESHAM SINGH VS STATE OF PUNJAB	14-03-2020	Awaiting further order	
Sh. Jaswinder Pal, CJJD, Gurdaspur	55	Execution	PBGD-02-000121-2016	11.06.2012	Sukhdev Raj Vs Baldev Raj	Awaiting further order from Hon'ble High Court	RSA No 3878 of 2012	RSA	2012	Baldev Raj Vs Sukhdev Raj and Others	Stayed by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 25.09.2013	02.08.2021	
Sh. Jaswinder Pal, CJJD, Gurdaspur	56	Execution	PBGD-02-001357-2011	05.03.2011	Surinder kaur Vs Buta Singh	Awaiting further order from Hon'ble High Court	CR No 207 of 2017	CR	2017	Buta Singh Died through Lrs Pira Singh Vs Surinder Kaur and Others	Stayed by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 16.01.2017	12.07.2021	
Sh. Jaswinder Pal, CJJD, Gurdaspur	57	Execution	PBGD-02-000680-2015	05.01.2015	Amrik Singh vs Ram Murti	Awaiting further order from Hon'ble High Court	CR 290 of 2015	CR	2015	Ram Murti vS amrik Singh	Stayed by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 14.01.2015	02.07.2021	
MS. SATWINDERJIT KAUR, CJJD-CUM-JMIC GURDASPUR	58	CIVIL SUIT	PBGD02-000770-2012	23.10.2012	Aman Dev VS Nirmal Oberai	Rebuttal	CR-5331-2016	Civil Revision	22.08.2016	Vipin Oberai Vs Aman Dev	09.09.2016	Next date 20.08.2021	
MS. SATWINDERJIT KAUR, CJJD-CUM-JMIC GURDASPUR	59	CIVIL SUIT	PBGD02-000866-2012	20.12.2012	Nirmal Kaur Vs Inderjit Singh	Rebuttal	CR-5179-2016	Civil Revision	12.08.2016	Nirmal Kaur Vs Inderjit Singh and others	09.12.2016	Next date 19.07.2021	
MS. SATWINDERJIT KAUR, CJJD-CUM-JMIC GURDASPUR	60	CIVIL EXECUTION	PBGD02-000772-2013	08.04.2013	Major Singh Vs. Swaran Singh	Appearance	RSA-3228 of 2011	Regular second Appeal	2011	Swaran Singh Vs. Major Singh	16.10.2015	Next date 20.09.2021	
MS. SATWINDERJIT KAUR, CJJD-CUM-JMIC GURDASPUR	61	IPC CHALLAN	PBGD03-001772-2013	08.11.2013	State Vs Navtej Singh	Evidence	CRM-M-42952-2017	Criminal Main	14.11.2017	Nachhtar Singh Vs Punjab State	14.11.2017	Next date 04.06.2021	
MS. SATWINDERJIT KAUR, CJJD-CUM-JMIC GURDASPUR	62	IPC COMPLAINT	PBGD03-000429-2015	19.01.2015	SUKHJINDER KAUR VS TARJINDER SINGH	Appearance	CRM-M-29404-2017	Criminal Main	11-08-2017	SUKHJINDER KAUR VS STATE	11-08-2017	Next date 24.09.2021	
MS. SATWINDERJIT KAUR, CJJD-CUM-JMIC GURDASPUR	63	CIVIL SUIT	PBGD02-001885-2015	31.10.2015	PRITAM KAUR VS KISHAN SINGH	Evidence	CR-6844-2017	Civil Revision	2017	KISHAN SINGH VS PRITAM KAUR	04.10.2017	Next Date 30.07.2021	

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Ms. Chandna Bhatti, CJJD, Gurdaspur	64	Execution	PBGD02-1491-2011	13.10.2011	Gurudwara Sahib New Abadi Ram Nagar Vs Gurdial Singh & oth.	Awaiting Further Order	4379	RSA	2011	Gurdial Singh Vs Gurudwara Sahib	28.11.2011	Next Date 28.07.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	65	Execution	PBGD02-000679-2015	12.03.2015	Amanpreet Kaur Vs. Diwan Singh	Awaiting Further Order	5986	RSA	2014	Diwan Singh & oth. Vs. Amanpreet Kaur & oth	20.04.2015	Next Date 30.07.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	66	Civil Suit	PBGD02-000328-2013	17.05.2013	Amarjit Kaur Vs Jasbir Singh & ano.	Awaiting Further Order	7989	CM	2018	Jasbir Singh Vs. Amarjit Kaur & oth	22.01.2019	Next Date 27.08.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	67	Execution	PBGD02-1715-2013	10.09.2013	Ahok Kumar Vs. Arun Kumar	Awaiting Further Order	2851	CR	2013	Arun Kumar Vs. Ashok Kumar	25.03.2014	Next Date 02.07.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	68	Civil Suit	PBGD02-000639-2014	25.04.2014	Abha Lekhi Vs Sanklitta @ Shishu @ oth.	Awaiting Further Order	4996	CR	2018	Abha Lekhi Vs Sanklitta @ Shishu & oth	14.09.2018	Next Date 29.07.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	69	Civil suit	PBGD02-000430-2015	05.03.2015	Dilbagh Singh Vs Hazara Singh	Awaiting Further Order	7508	CR	2018	Dilbagh Singh Vs. Hazara Singh & oth.	02.11.2018	Next Date 13.09.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	70	Civil Misc.	PBGD02-001863-2016	30.05.2014	FCI Vs. Subash Chander	Awaiting Further Order	1144	RSA	2016	Subash Chander Vs Food Corporation of India Through Distt. Manager FCI Gurdaspur	31.01.2015	Next Date 16.07.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	71	Civil Suit	PBGD02-000999-2013	24.09.2013	Jagvir Singh Vs. District Red Cross Society	Awaiting Further Order	9227	CR	2018	Jagvir Singh Goraya Vs. District Red Cross Society	17.12.2018	Next Date 08.07.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	72	Civil Suit	PBGD02-000645-2014	25.02.2014	Kuldip Singh Vs. Vidya Devi	Only Final Order Stayed by Hon'ble High Court	7953	CR	2016	Kuldip Singh Vs. Vidya Devi & ors.	16.01.2017	Next Date 02.08.2021	
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	73	Possession	PBGD02-000747-2015	20.05.2015	Kulwant Singh Vs Baljinder Singh	Awaiting further order	CR-1556-2017(O&M)	Civil Revision	03-03-2017	Baljinder Singh Vs Kulwant Singh	14.07.2017		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	74	Declaration	PBGD02-001788-2014	26.11.2014	Nand Kishore Vs Executive Officer	Awaiting further order	CR-17701-2017	Civil Revision	08-11-2017	Raj Kumar & Another vs Nand Kishore	08.11.2017		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	75	Execution	PBGD02-001032-2014	14.02.2014	Amrik Singh Vs Shankar Dass	Awaiting further order	RSA-1321-2014(O&M)	Civil Revision	07-03-2014	Satnam Singh Vs Amrik Singh	07-03-2014		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	76	Execution	PBGD02-002182-2015	08.04.2015	Dalbir Singh Vs Balwant Singh	Awaiting further order	CM-1542-C of 2014 In RSA No.6487 of 2014	Civil Revision	04.09.2015	Balwant Singh Vs Dalbir Singh	26-11-2015		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	77	Civil Misc.	PBGD02-000007-2015	11.05.2015	Bau Ram Vs Gribu @ Garib Singh	Awaiting further order	CR No.119 of 2020(O&M)	Civil Revision	10.01.2020	Bau Ram Vs Gribu @ Garib Singh	10-01-2020		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	78	Execution	PBGD02-000832-2015	18.05.2015	Lakhwinder Singh Vs. Mohinder Singh	Awaiting further order	CM. No. 2299-C-15 In RSA NO. 772 of 2015 (O & M)	Civil Revision	16.01.2015	Mohinder Singh Cheema Vs. Lakhwinder Singh	17.11.2015		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	79	Civil Misc.	CM-154-2015	15.07.2015	Nek Singh Vs. Balwinder Singh	Awaiting further order	CM. NO. 14515 of 2016 in RSA NO. 5548 of 2016 (O&M)	Civil Revision	27.10.2016	Harjit Singh Vs. Nek Singh	27.10.2016		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	80	Execution	PBGD02-001978-2016	20.07.2015	Ravinder Kumar Vs. Daulat Ram	Awaiting further order	CR-5843-2015 (O&M)	Civil Revision	28.11.2016	Charno Devi Vs. Ravinder Kumar	28.11.2016		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	81	Civil Suit	PBGD02-000292-2016	16.02.2016	Emanuel Vs Punjab State Power Corporation Limited	Awaiting further order	CR 7377 2017	Civil Revision	19.3.2020	Sonia vs Emanuel			
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	82	Challan IPC	PBGD03-001114-2014	11-02-2014	State Vs jatinder Kaur	Awaiting further order	CRM-M 33166 of 2013	CRM	01.10.2013	Jatinder Kaur versus State Of Punjab	Stayed by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 23.08.2014		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	83	Challan IPC	PBGD03-001894-2015	20-10-2015	STATE Vs Pardeep Singh	Awaiting further order	CRM-M 9708 of 2019	CRM	2019	Rajbir Kaur Kahlon versus State Of Punjab & Others	Stayed by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 12.03.2019		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	84	Act Comp.	PBGD03-000409-2016	26-02-2016	Bhavna Vs Sameer Mahajan	Awaiting further order	CRM-M 40550 of 2017 (O&M)	CRM	27.01.2017	Ravi Kant vs Bhawna	Stayed by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 21.10.2017		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	85	Complaint IPC	PBGD03-000142-2016	15-03-2016	S.B Garments Vs Cotton County Retail Ltd	Awaiting further order	CRM-M 35843 of 2018	CRM	20.08.2018	Cotton County Retail Limited & Another vs M/S S.B. Garments	Stayed by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 20.08.2018		
Sh. Amandeep Singh, Civil Judge (Jr.Division, Gurdaspur)	86	Challan IPC	PBGD03-000004-2016	06-04-2016	State Vs Jasbir Singh	Awaiting further order	CRM-M 3922 of 2020	CRM	29.01.2020	Mohindr Singh vs State Of Punjab	Stayed by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 29.01.2020		
Ms. Vineeta Luthra, ACJSD, Batala	87	Exec	PBGDA0-001033-2013	25.5.2013	M/s Saini Trading vs FCI	FURTHER ORDER	2458	RSA	2016	FCI vs M/s Saini Trading	17.05.2016 by Justice Surinder Gupta.		
Ms. Vineeta Luthra, ACJSD, Batala	88	MA	PBGDA0-000157-2012	9.6.2012	Tej Kaur Vs Kuldip Singh	FURTHER ORDER	6376	CR	2016	Kuldeep Singh Vs Tej Kaur	24.9.2016 by Justice Amit Rawal		
Ms. Vineeta Luthra, ACJSD, Batala	89	SP	PBGDA0-000063-2012	13.12.2012	Pawan Kumar Vs Fulla Devi	FURTHER ORDER	4149	CR	2019	Pawan Kumar vs Fulla Devi	10.7.2019 by Justice Raj Mohan Singh		
Ms. Vineeta Luthra, ACJSD, Batala	90	Poss	PBGDA0-000037-2013	23.12.2013	Harjant Singh Vs Mukhtiar Singh	FURTHER ORDER	5280	CR	2018	Harjant Singh Vs Mukhtiar Singh	16.8.2018 by Amol Rattan Singh		
Ms. Vineeta Luthra, ACJSD, Batala	91	452 IPC	PBGDA1-001569-2013	27-05-2013	Mangal Singh vs Piara Singh	FURTHER ORDER	34276	CRM-M	2014	Piara Singh vs Mangal Singh	09.10.2014 by Justice Ritu Bahri		
Ms. Vineeta Luthra, ACJSD, Batala	92	RECOVERY	PBGDA0-000282-2015	13.03.2015	M/s Khosla internationa vs. Eastman international	FURTHER ORDER	7843	CR	2018	M/s Eastman international vs. M/s Khosla international others	03.12.2018 Justice Deepak Sihla		
Sh. Bikramdeep Singh, CJJD, Batala	93	CRIMINAL	PBGDA10016012014	08-12-2014	LAKHBIR SINGH Vs SOHAN SINGH	AWATING ORDER	CRM-M No. 27272 OF 2017	CRL. MISC	21-08-2017	RAMADEEP SINGH Vs STATE OF PUNJAB	21-08-2017	07-07-2021	PENDING, BUT NOT UPDATED
Sh. Bikramdeep Singh, CJJD, Batala	94	CRIMINAL	PBGDA10001432016	21-01-2016	BUDH SINGH Vs. BALWINDER SINGH	AWATING ORDER	CRM-M No. 26222-2017	PROCEEDING STAYED IN QUASHING	24-07-2017	BALWINDER SINGH Vs STATE OF PUNJAB	22-08-2017	23-04-2021	PENDING, BUT NOT UPDATED
Sh. Bikramdeep Singh, CJJD, Batala	95	CIVIL SUTT	PBGDA00006112012	16-07-2012	DARSHAN SINGH Vs MOHINDE ISNGH	Awaiting Order	CR-4695-2016	CIVIL APPEAL	26-07-2016	DARSHAN SINGH Vs MOHINDER ISNGH	01-08-2016	13-05-2021	PENDING, BUT NOT UPDATED
Sh. Bikramdeep Singh, CJJD, Batala	96	POSSES	PBGDA00001852013	07-09-2013	M/S KOHINOOR INDIA Vs AVTAR SINGH	Awaiting Order	CR-7804/2019	CIVIL APPEAL	06-12-2019	AVTAR SINGH Vs M/S KOHINOOR INDIA	06-12-2019	17-05-2021	PENDING, BUT NOT UPDATED
Sh. Bikramdeep Singh, CJJD, Batala	97		PBGDA0-000743-2016	27-05-2016	VARINDERPAL SINGH Vs RAJWINDER SINGH	Further Order	CR-90-2020	CIVIL REVISION	10-01-2020	VARINDERPAL SINGH Vs SUKHWINDER SINGH	10-01-2020	---	PENDING, BUT NOT UPDATED

Officer Name	Sr No	Category of Case	CNR No.	Date of Institution	Title of the case	Stage of the Case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings/final judgment have been	Further Proceeding Conducted date wise	Remarks
Sh. Bikramdeep Singh, CJJD, Batala	98		PBGDA0-000744-2016	27-05-2016	VARINDERPAL SINGH Vs RAJWINDER SINGH	Further Order	CR-98-2020	CIVIL REVISION	10-01-2020	VARINDERPAL SINGH Vs SUKHWINDER SINGH	10-01-2020	---	PENDING, BUT NOT UPDATED
Ms. Shagun, CJJD, Batala	99	Complaint Act	PBGDA1000869-2012	04-07-2012	Insecticide Inspector Vs M/s Azad Kheti Store	Awaiting further order	CRM-M-7425-2015	Criminal Misc	10.03.2015	P.D Garg and ors. Vs state of Punjab	CRM-M No. 7425 of 2015 vide order dated 10.03.2015 by Justice Sh. Hari Pal Verma	Awaiting further order	
Ms. Shagun, CJJD, Batala	100	Rent Petition	PBGDA0-000459-2013	05-04-2013	Khairati Lal vs Vijay Kumar	Awaiting further order	4540	civil Revision	22.07.2015	Vijay kumar vs Khairati Lal	CR-4540 of 2015 by Justice Ms. Sabina vide order dated 22.07.2015	Awaiting further order	
Ms. Shagun, CJJD, Batala	101	Civil Suit	PBGDA0-000722-2012	28-08-2012	Kashmir Kaur Vs Nazar Singh	Awaiting further order	4540	civil Revision	19.07.2018	Kashmir Kaur Vs Nazar Singh	CR-4540 of 2018 by Justice Deepak Sibal vide order dated 19.07.2018	Awaiting further order	
Ms. Shagun, CJJD, Batala	102	Execution	PBGDA0-001125-2013	19-12-2013	Mohan Lal Vs Sudesh Rani	Awaiting further order	RSA-103-2016	RSA	17.03.2016	Sudesh Rani Vs Mohan Lal & ors.	RSA-103-2016 by Justice Surinder Gupta vide order dated 17.03.2016	Awaiting further order	
Ms. Shagun, CJJD, Batala	103	CM	PBGDA0-000592-2014	31-05-2014	Palwinder Singh Vs. Surinder Singh	Awaiting further order	RSA-3719-2017	civil Revision	28-07-2017	Surinder Singh Vs. Palwinder Singh	RSA-3719-2017 by Justice Sh. Rameshwar Singh Malik vide order dated 28.07.2017	Awaiting further order	
Ms. Shagun, CJJD, Batala	104	Declaration	PBGDA0-000244-2015	04.03.2015	Kabal Singh vs Kashmir Singh	Awaiting further order	CR-3071-2018	civil Revision	2018	Kabal Singh Vs Kashmir Singh	CR-3071 of 2018 by Justice Sh. Indrajit Singh vide order dated 09.05.2018	Awaiting further order	
Ms. Shagun, CJJD, Batala	105	MA/ Counter Claim	PBGDA0-000261-2018	28.01.2015	Surinder Singh Vs. Sukhwinder Singh	Awaiting further order	CR-7032-2019	civil Revision	07.11.2019	Surinder Singh Vs. Sukhwinder Singh & Others	CR-7032 of 2019 (O&M) by Justice Ms. Ritu Bahri vide order dated 07.11.2019	Awaiting further order	
Ms. Shagun, CJJD, Batala	106	Declaration	PBGDA0-000536-2015	13.05.2015	Kunan Singh Vs Jawinder Singh	Awaiting further order	CR No. 4095 of 2019	civil Revision	05.07.2019	Kunan Singh Vs. Jaswinder Singh	CR No. 4095 of 2019 vide order 05.07.2019 by Justice Ms. Ritu Bahri	Awaiting further order	
Ms. Shagun, CJJD, Batala	107	Execution	PBGDA0-001597-2015	11.12.2015	Baldev Singh Vs Sukhwinder Singh	Awaiting further order	RSA-4160-2018	RSA	24.07.2018	Sukhwinder Singh(deceased) through Lrs vs Baldev Singh and others	RSA-4160-2018 (O&M) by Justice Sh. Harinder Singh Sidhu vide order dated 24.07.2018	Awaiting further order	
Ms. Shagun, CJJD, Batala	108	Execution	PBGDA0-001597-2015	18.04.2016	Kewal Singh Vs Gurmej Singh	Awaiting further order	RSA-4505-2016 (O&M)	RSA	01.05.2017	Bikramjit Singh Vs Kewal Singh and others	RSA-4505-2016 (O&M) by Justice Sh. Rameshwar Singh Malik vide order dated 01.05.2017	Awaiting further order	
Ms. Shagun, CJJD, Batala	109	Permanent Injunction	PBGDA0-000603-2016	09-05-2016	Jinesh Mittal Vs Surinder Kumar	Awaiting further order	CR-5707-2019(O&M)	civil Revision	12.09.2019	Janesh Mittal Vs Surinder Kumar & others	CR-5707-2019 (O&M) by Justice Sh. Deepak Sibal vide order dated 12.09.2019	Awaiting further order	
Ms. Jagminder Kaur, CJJD, Batala	110	EXE/100/2014	PBGDA-000517-2013	9.9.2013	RATTAN LAL VS MADAN LAL		RSA-3676-2017	RSA	2017	MADAN LAL VS RATTAN LAL	03.08.2017	15.9.2021	
Ms. Jagminder Kaur, CJJD, Batala	111	CS-2428-2014	PBGDA-000976-2013	23.10.2013	PUSHPINDER KAUR VS NARINDER SINGH		SAO-10-2019(O&M)	SAO	2019	MANMOHAN SINGH VS PUSHPINDER SINGH	1.2.2019	3.9.2021	
Ms. Jagminder Kaur, CJJD, Batala	112	CS-2036-2014	PBGDA-000867-2013	15.3.2013	GURDIAL SINGH VS HARDIAL SINGH		CR-830-2020	CR	2020	HARDIAL SINGH VS GURDIAL SINGH	5.2.2020	30.7.2021	
Ms. Jagminder Kaur, CJJD, Batala	113	COMI-120-2014	PBGDA1-000225-2013	3.5.2013	RINTU CHATURVEDI VS SHARFAIL PURI		CRM-M-32801-2017	CRM-M	2017	DR. SHAIKALI RACHNA PURI VS RINTU CHATURVEDI	7.9.2017	29.7.2021	
Ms. Jagminder Kaur, CJJD, Batala	114	COMI-472-2014	PBGDA1-000338-2014	21.1.2014	AJAIB SINGH VS BHUPINDER SINGH		CRM-M-13639-2017	CRM-M	2017	BHUPINDER SINGH VS AJAIB SINGH	24.4.2017	2.7.2021	
Ms.Harsimrandeep Kaur, CJJD, Batala	115	PI	CS/59/2014	09-06-2012	Tej Kaur Vs Kuldip Singh	Awaiting further order from Hon'ble High Court	CR/6376/2016 & CR/6377/2016	CR	24-09-2016	Kuldeep Singh Vs TejKaur & others	24-09-2016	07-07-2021	
Ms.Harsimrandeep Kaur, CJJD, Batala	116	PI	CS/495/2014	10-01-2012	Kuldip Singh Vs Sukhchain Singh	Awaiting further order from Hon'ble High Court	CR/6376/2016 & CR/6377/2016	CR	24-09-2016	Kuldeep Singh Vs TejKaur & others	24-09-2016	07-07-2021	
Ms.Harsimrandeep Kaur, CJJD, Batala	117	PI	CS/2263/2014	02-07-2014	Rajesh Bhalla Vs Balram	Awaiting further order from Hon'ble High Court	CR/4944/2017	CR	28-07-2017	Balram Sareen Vs Rajesh Bhalla & Others	28-07-2017	13-09-2021	
Ms.Harsimrandeep Kaur, CJJD, Batala	118	PI	CS/680/2015	22-07-2015	Mehnga Singh Vs Joginder Singh	Awaiting further order from Hon'ble High Court	CR/6503/2019	CR	11-01-2017	Mehnga Singh Vs Joginder Singh & Others	11-01-2017	26-07-2021	
Ms.Harsimrandeep Kaur, CJJD, Batala	119	Execution	EXE/234/2014	16-05-2014	Elizabeth vs Vinod Kumar	Awaiting further order from Hon'ble High Court	CR-2378-2020	CR	14-10-2020	Vinod Kumar Vs Elizabeth	09.02.2021	03-08-2021	
Ms.Harsimrandeep Kaur, CJJD, Batala	120	Execution	EXE/365/2014	16-09-2014	Kulwant Singh Vs Jagir Singh	Awaiting further order from Hon'ble High Court	CR-7301-2018	CR	16.10.2018	Jagir Singh Vs Kulwant Singh	26.10.2018	12-08-2021	
Ms.Harsimrandeep Kaur, CJJD, Batala	121	PI	CS/3415/2014	30-01-2015	Manishvar Vs Jaikaran Seth	Awaiting further order from Hon'ble High Court	CR-5487-2019	CR	06-09-2019	Jaikaran Seth Vs Manishvar	06-09-2019	20-08-2021	
Ms. Prabhjot Kaur, CJJD, Batala	122	CHI	PBGDA10002862012	20-11-2012	STATE VS BALDEV SINGH	PW	CRM-M-37657 OF 2013	CRM-M	06-11-2013	RANJIT KAUR VS STATE	11-11-2013	AWAITING FURTHER ORDERS	
Ms. Prabhjot Kaur, CJJD, Batala	123	Execution	PBGDA00014782014	09.09.2014	Surinder Kumar vs Soma	Awaiting Order	RSA-1188-2018	RSA	22.02.2018	Soma vs Surinder Kumar	09.05.2018	05.05.2021	
Ms. Prabhjot Kaur, CJJD, Batala	124	Execution		30.03.20215	Deepo vs. Swaran singh	Awaiting Order	RSA-1200 of 2015	RSA	30-06-2015	Swaran singh VS. Deepo & others	18.01.2016		
Ms. Prabhjot Kaur, CJJD, Batala	125	Execution	PBGDA00001052016	21.01.2016	Kundan Singh vs Karnail Singh	Awaiting Order	RSA-2578-2016	RSA	21.06.2016	Sardool Singh vs Kundan Singh	18.02.2018	27.07.2021	
Sh. MPS Libra, CJJD, Batala	126	COMI	PBGDA10006232011	26.07.2011	JASBIR KAUR VS SAHIB SINGH		CRM-M 307 2016	CRM-M	2016	RAJBIR KAUR VS JASBIR KAUR	08.01.2016	06.07.2021	
Sh. MPS Libra, CJJD, Batala	127	CHI	PBGDA1-001557-2014	07.10.2014	STATE VS MONIKA RANI		CRM-M-39918-2018	CRM-M	2018	MONIKA RANI VS STATE OF PUNJAB	12.09.2018	03.09.2021	
Sh. MPS Libra, CJJD, Batala	128	Possession	PBGDA00011042014	14.06.2014	Sushma Sharma vs Rajinder Kumar	Awaiting Order	CR-3237-2017	CR	08.05.2017	Sushma Sharma vs Rajinder Kumar	08-05-2017	01.09.2021	
Sh. MPS Libra, CJJD, Batala	129	Execution	PBGDA00003862012	26.11.2012	Ajaib Singh vs Avtar Singh	Awaiting Order	CR-6816-2018	CR	08.10.2018	Avtar Singh vs Ajaib Singh	08.10.2018	10.09.2021	
Sh. MPS Libra, CJJD, Batala	130	Execution	PBGDA00014792014	09.09.2014	Punjab Gramin Bank vs Manmohan Singh	Awaiting Order	RSA-1085-2016	RSA	16.05.2016	Harwinder Singh Punjab Gramin Bank	16.05.2016	11.08.2021	
Sh. MPS Libra, CJJD, Batala	131	Execution	PBGDA00015592014	15.11.2014	Tarawanti vs Swaran dass	Awaiting Order	CR-7580-2016	CR	30.11.2016	Swaran dass vs Tarawanti	30.11.2016	Not available	

Officer Name	Sr No	Category of Case	CNR No.	Date of Institution	Title of the case	Stage of the Case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings/final judgment have been	Further Proceeding Conducted date wise	Remarks
Sh. MPS Libra, CJJD, Batala	132	Execution	PBGDA00010802015	06.08.2015	Ashok Kumar vs Meena	Awaiting Order	CR-7967-2017	CR	15.11.2017	Smt. Meena Vs Ashok Kumar	01.02.2018	11.08.2021	
10 Year old Cases													
Ms. Ramesh Kumari, District & Sessions Judge, Gurdaspur	1	Exe	PBGD01000060-2011	10-02-2011	Amandeep Singh VS Randhir Singh	Awaiting the further Orders of Hon'ble High Court.	497	FAO	2013	Randhir Singh @ Bau Vs Amandeep Singh	FAO No. 497 of 2013 (O&M) Auction shall remain Staged vide order dated 07-02-2013	18.07.2021	Pending
Ms. Jasbir Kaur, AD&SJ, Principal Judge, Family Court, Gurdaspur	2	HMA	PBGD01-000585-2009	15.05.2009	Arvind Mahajan Vs Madhu Mahajan	Awaiting the further order from the Hon'ble High Court	CR-4204-2016	CR	2016	Arvind Mahajan Vs Madhu Mahajan	02.04.2021	09.07.2021	
Ms. Jasbir Kaur, AD&SJ, Principal Judge, Family Court, Gurdaspur	3	EXE	PBGD01-002068-2019	25.08.2007	Joginder Kaur Vs Manjit Singh	do	FAO-3355-2017	FAO	2007	Manjit Singh Vs Joginder Kaur	20.04.2021	04.08.2021	
Sh. Jaswinder Singh, AD&SJ, Gurdaspur	4	SC	PBGD01-000949-2011	25.01.2011	Charan Dass Vs Rommi	For Awaiting order of Hon'ble High Court	CRR No. 2570 of 2012	SC	2011	Joginder Singh vs Charan Dass	06.09.2012	12.05.2021 for further order	
Sh. Jaswinder Singh, AD&SJ, Gurdaspur	5	CA	PBGD01-000005-2008	04-01-2008	Bhupinder Singh Vs AOTA	do	CR-No-3468-2013	CA	2013	AOTA Vs Bhupinder Singh	30-05-2013	10.05.2021 For Further Orders	
Sh. Madan LAL, PCS, Civil Judge Sr. Div Gurdaspur	6	434 IPC	PBGD03-000016-2007	14-05-2007	Fauja Ram Vs Balbir Chand	Awaiting Further order of hon'ble High Court	CRM-M 11179-2012	CRM	2012	Balbir Chand Vs Fauja Ram	24-04-2012	12.02.2021	
Sh. Madan LAL, PCS, Civil Judge Sr. Div Gurdaspur	7	Civil Suit	PBGD02-000080-2008	26-09-2008	Raghibir Singh Vs Sheetal Bhandari	Awaiting further order of Hon'ble High Court	SAO-79-2017	SAO	2017	Sheetal Bhandari Vs Raghibir Singh	11-10-2017	12.04.2021	
Sh. Madan LAL, PCS, Civil Judge Sr. Div Gurdaspur	8	Civil Suit	PBGD02-000821-2011	10-05-2011	Kaplesh Sharma Vs Dainik Jagran	Awaiting further order of Hon'ble High Court	SAO-51-2017	SAO	2017	Kaplesh Sharma Vs Dainik Jagran	17-05-2017	09.03.2021	
Sh. Madan LAL, PCS, Civil Judge Sr. Div Gurdaspur	9	Civil Suit	PBGD02-000226-2010	30-10-2010	Sakandar Singh Vs Prem singh	Awaiting further order of Hon'ble High Court	CR-8471-2016	CR	2016	Tarsem Singh Vs Sakandar Singh	16-12-2016	03.03.2021	
Sh. Madan LAL, PCS, Civil Judge Sr. Div Gurdaspur	10	Execution	PBGD02-000095-2011	04-01-2011	Avtar Singh Vs Inderjit Singh	Awaiting further order of Hon'ble High Court	CR/6277-2015	CR	2015	Inderjit Singh vs Avtar Singh	25-01-2016	31-07-2021	
Sh. Madan LAL, PCS, Civil Judge Sr. Div Gurdaspur	11	Execution	PBGD02-001354-2010	19-02-2010	Yoginder Pal vs Surjit Kaur	Awaiting further order of Hon'ble High Court	CR-/6955/2009	CR	2009	Surjit Kaur vs Kiran Behal	27-11-2009	131-07-2021	
Sh. Madan LAL, PCS, Civil Judge Sr. Div Gurdaspur	12	Execution	PBGD02-000176-2013	25-07-2000	Bachan Kaur vs Roor Singh	Awaiting further order of Hon'ble High Court	CR/3127/2019	CR	2019	Baldev Singh v/s Bachan singh	05-05-2019	2021	
Sh. Madan LAL, PCS, Civil Judge Sr. Div Gurdaspur	13	Execution	PBGD02-422-2008	30-09-2008	Dalip Singh Vs Punjab State	Awaiting further order of Hon'ble High Court	ESA/210/2016	ESA	2016	Prem Singh vs Dalip Sing	20-09-2016	29-07-2021	
Sh. Madan LAL, PCS, Civil Judge Sr. Div Gurdaspur	14	Execution	PBGD02001331-2011	10-02-2011	Mahesh Kumar vs Avtar Singh	Awaiting further order of Hon'ble High Court	RSA/3384/2010	RSA	2010	Avtar Singh Mahesh Kumar	10-02-2012	04-08-2021	
Sh. Rachpal Singh, Addl. Civil Judge(Sr. Divn.), Gurdaspur	15	Civil Suit	PBGD02-000563-2009	10.08.2009	Bharat Bhushan Vs. Satinder Kumar & Ors.	do	160	SAO-37-2017	27.03.2017	Bharat Bhushan Vs. Satinder Kumar & Ors	05.04.2017	Awaiting further order	
Sh. Rachpal Singh, Addl. Civil Judge(Sr. Divn.), Gurdaspur	16	Civil Suit	PBGD02-001261-2010	03.08.2010	Bua Singh Vs Karnail Singh	do	114	CR-8030-2018	28.11.2018	Rachpal Singh Vs Karnail Singh	29.01.2019	Awaiting further order	
Sh. Rachpal Singh, Addl. Civil Judge(Sr. Divn.), Gurdaspur	17	Civil Suit	PBGD02-000435-2010	03.08.2010	Rachpal Singh Vs Karnail Singh	do	115	CR-8030-2018	28.11.2018	Rachpal Singh Vs Karnail Singh	29.01.2019	Awaiting further order	
Sh. Rachpal Singh, Addl. Civil Judge(Sr. Divn.), Gurdaspur	18	Civil Misc	PBGD02-002033-2016	04.05.2010	Joginder Pal VS. Samitran Devi	do	62	CR-3228-2017	04.05.2017	Varinder Kumar Vs. Joginder Pal & Ors	15.05.2017	Awaiting further order	
Sh. Rachpal Singh, Addl. Civil Judge(Sr. Divn.), Gurdaspur	19	IPC Challan	PBGD03-001534-2011	06.11.2012	State Vs. Gurdeep Singh	do	231	CRM-68822-2012/CRM-35435-2012	21.11.2012	Gurdeep singh Vs. St of pb	21.11.2012	Awaiting further order	
Ms. Sumit Sabharwal, ACJ(SD), Gurdaspur	20	Declaration	PBGD02-000591-2009	06-02-2009	Surat Singh Vs Kartar Chand	Plaintiff evidence	8759	CR	2014	Surat Singh Vs Kartar Chand	08.01.2015	Awaiting further order	
MS. SATWINDERJIT KAUR, CJJD-CUM-JMIC GURDASPUR	21	IPC COMPLAINT	PBGD03-001403-2015	14.12.2009	Yunus Masih VS Geja Singh	Evidence	CRM-M-45754-2016	Criminal Main	22.10.2016	Geja Singh Vs State of Punjab	19.01.2017	Next date 06.09.2021	
Sh. Jaswinder Pal, CJJD, Gurdaspur	22	Execution	PBGD-02-000121-2012	11.06.2012	Sukhdev Raj Vs Baldev Raj	do	RSA No 3878 of 2012	RSA	2012	Baldev Raj Vs Sukhdev Raj and Others	Staged by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 25.09.2013	02.08.2021	
Sh. Jaswinder Pal, CJJD, Gurdaspur	23	Execution	PBGD-02-001357-2011	05.03.2011	Surinder kaur Vs Buta Singh	do	CR No 207 of 2017	CR	2017	Buta Singh Died through Lrs Piara Singh Vs Surinder Kaur and Others	Staged by Hon'ble Punjab and Haryana High Court, Chandigarh vide order dated 16.01.2017	12.07.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	24	IPC Challan	PBGD03-197-2007	11.06.2007	State Vs Swami Sada Nand	Awaiting Further Order	30774	CRM-M	2016	Kamlesh Sharma Vs State of Punjab	05.10.2016	Next Date 06.05.2021	
Ms. Chandna Bhatti, CJJD, Gurdaspur	25	IPC Challan	PBGD03-192-2008	01.06.2007	State Vs Bharat Bhushan & oth.	Awaiting Further Order	30774	CRM-M	2016	Kamlesh Sharma Vs State of Punjab	05.10.2016	Next Date 06.05.2021	
Sh. Amandeep Singh, CJJD, Gurdaspur	26	Declaration	PBGD02-001930-2011	04.01.2011	Chanan Singh Vs Gurbinder Singh	Awaiting further order	CR-3008-2019	Civil Revision	08-05-2018	Chanan Singh Vs Gurbinder Singh and others	08.05.2019		
Ms. Vineeta Luthra, ACJSD, Batala	27	Decl	PBGDA0-000034-2007	27.08.2007	Gurnam Singh vs Baljit Pal Singh	FURTHER ORDER	4487	CR	2017	Gurnam Singh vs Baljitpal Singh	15.11.2017 by Justice Ritu Bahri		
Ms. Vineeta Luthra, ACJSD, Batala	28	SP	PBGDA0-000073-2008	18.03.2008	Rachna vs Amarjit Singh	FURTHER ORDER	4521	CR	2014	Anil Gupta vs Amarjit Singh	17.07.2014 by Justice Rajiv Narain Raina		
Ms. Vineeta Luthra, ACJSD, Batala	29	DECL	PBGDA000029-2009	19-11-2009	AMRITPAL KAUR VS HAZARA SINGH	FURTHER ORDER	47	SAO	2017	HAZARA SINGH VS AMRITPAL SINGH	08-05-2017 BY JUSTICE JASPAL SINGH		
Ms. Vineeta Luthra, ACJSD, Batala	30	182 IPC	PBGDA1-000031-2007	22.10.2007	State vs Amarjit Kaur	FURTHER ORDER	5618	CRM-M	2014	Amarjit Kaur vs State of Punjab	17.02.2014 by Justice T.P.S. Mann		
Ms. Vineeta Luthra, ACJSD, Batala	31	Decl	PBGDA0-001230-2017	8.4.2011	Paramjit Kaur Vs mangal Singh	FURTHER ORDER	72	SAO	2017	Mangal singh Vs Paramjit Singh	1.9.2017 by Justice Raj Mohan Singh		
Sh. Bikramdeep Singh, CJJD, Batala	32	CM	PBGDA00000852008	18-02-2008	FARIYAD SINGH VS AMARJEET SINGH	Awaiting Order	CR.No. 2889 OF 2014	CIVIL APPEAL	2014	MANJIT KAUR VS FARIYAD SINGH & ORS	25-04-2014	17-05-2021	PENDING, BUT NOT UPDATED

Officer Name	Sr No	Category of Case	CNR No.	Date of Institution	Title of the case	Stage of the Case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings/final judgment have been	Further Proceeding Conducted date wise	Remarks
Sh. Bikramdeep Singh, CJJD, Batala	33	DEC	PBGDA0-000074-2010	19-05-2010	KASHMIR SINGH Vs VIRSA	Awaiting Order	CR.8109 OF 2018	CIVIL APPEAL	29-11-2018	JOGINDER SINGH Vs KASHMIR SINGH	30-11-2018	03-05-2021	PENDING, BUT NOT UPDATED
Sh. Bikramdeep Singh, CJJD, Batala	34	CM	PBGDA00014082017	05-06-2010	HARDEEP SINGH Vs HARWINDER SINGH	Awaiting Order	RSA No. 5073 OF 2012	CIVIL APPEAL	29-11-2012	LAKHBIR SINGH Vs HARDIPS INGH	08-03-2018	08-04-2021	PENDING, BUT NOT UPDATED
Sh. Bikramdeep Singh, CJJD, Batala	35	CIVIL SUIT	PBGDA0000982010	21-07-2010	HEM SINGH Vs TARSEM SINGH	Awaiting Order	SLP@ No. 26225-2016	CIVIL APPEAL	17-05-2016	JASMEEN KAUR Vs HEM SINGH	17-05-2016	13-05-2021	PENDING, BUT NOT UPDATED
Ms. Shagun, PCS, JMIC, Batala	36	Complaint IPC	PBGDA1-000045-2007	02-01-2007	Raghubir Singh Vs Padamsree Dr. D Y Patel	Awaiting further order	CRM-M-35987-2015	Criminal Misc	19.10.2015	Padamsree Dr. D.Y.Patel Vs State of Punjab	CRM-M-35987 of 2015 by Justice Daya Chaudhary dated 19.10.2015	Awaiting further order	
Ms. Shagun, PCS, JMIC, Batala	37	IPC Challan	PBGDA1-000284-2009	03-12-2009	State vs Avtar Singh	Awaiting further order	CRR-4234-2016	Criminal Revision	17.11.2016	Dilbagh Singh & ors vs State of Punjab	CRM-39295-2016 in CRR-4234-2016 by Justice Fateh Deep Singh vide order dated 13.12.2016	Awaiting further order	
Ms. Shagun, PCS, JMIC, Batala	38	M.A	PBGDA0-000861-2016	29-09-2008	Vijay Kumar Vs. Ramesh Chander	Awaiting further order	RSA 907-2013	RSA 907-2013	05.09.2014	Gunwant Kaur vs. Vijaya Kumari	RSA-907-2013 by Justice Rameshwar Singh Malik vide order dated 05.09.2014	Awaiting further order	
Ms. Shagun, PCS, JMIC, Batala	39	EJECTION	PBGDA0-000270-2009	17-07-2009	RANJIT SINGH Vs M/S DHANPAT RAI	Awaiting further order	CR-1624-2015	Civil Revision	02.03.2015	M/S DHANPAT RAI GOPAL DASS AND ANR Vs RANJIT SINGH	CR-1624-2015 by Justice Gurmeet Ram vide order dated 02.03.2015	Awaiting further order	
Ms. Shagun, PCS, JMIC, Batala	40	Civil Suit	PBGDA0-000254-2009	16-12-2009	Baldev Singh vs Sardool Singh	Awaiting further order	4290	civil Revision	27.01.2017	Baldev Singh Vs Sardool Singh	CR-4290 of 2016 by Justice Sh. Rameshwar Singh Malik vide order dated 27.01.2017	Awaiting further order	
Ms. Jagminder Kaur, CJJD, Batala	41	CHI/1120/2014	PBGDA1-000101-2008	12.03.2008	STATE VS KULWANT KAUR		CRM-M-42861-2015	CRM	2015	KULWANT KAUR VS STATE OF PUNJAB	21.12.2015	26.7.2021	
Ms. Jagminder Kaur, CJJD, Batala	42	COMI-628-2014	PBGDA1-000090-2008	24.12.2008	SUKHDEEP SINGH VS BALDEV SINGH		CRM-M-46099-2017	CRM-M	2017	BALDEV SINGH VS STATE OF PUNJAB	19.12.2017	27.8.2021	
Ms. Jagminder Kaur, CJJD, Batala	43	COMI/702/2014	PBGDA1-000180-2009	29.01.2009	LAKHWINDER SINGH VS SAHIB SINGH		CRM-M-33707-2015	CRM	2015	SAHIB SINGH VS STATE OF PUNJAB	01.10.2015	10.9.2021	
Ms. Jagminder Kaur, CJJD, Batala	44	CS/1983/2014	PBGDA-0000341-2010	21.07.2010	SUDARSHAN SINGH VS MANMOHAN SINGH		CR-5500-2019	CR	2019	M/S SHIV PROPERTY VS SUDARSHAN SINGH	09.09.2019	17.8.2021	
15 Year old Cases													
Sh. Rachhpal Singh, Addl. Civil Judge(Sr. Divn.), Gurdaspur	1	Act Complaint	PGGD03-001051-2016	24.08.2004	Pada Vs. Guralp Singh	do	210	CRM-M-12652-2016	12.04.2016	Jagdish Raj Vs. St of Punjab	12.04.2016	Awaiting further order	
Ms. Vineeta Luthra	2	SP	PBGDA0-000008-2003	37743	Hakumat Rai vs Rajni		720 & 721	CR	2015	Rajni vs Hakumat Rai	30.1.15 by Justice GS Sandhwalia		
Ms. Vineeta Luthra	3	Decl	PBGDA0-000001-2003	23-08-03	Bhiro vs Bakshish Singh		4865	CR	2013	Pargat Singh vs Bakshish Singh	14.08.2013 by Justice K Kannan		
Ms. Vineeta Luthra	4	Poss	PBGDA0-000624-2018	19.8.2005	Kanwar Jasbir Singh Vs Satnam Singh		63	SAO	2018	Kanwar Jasbir Singh Vs Satnam Singh	9.8.2018 BY Justice Harinder Singh Sidhu		
Ms. Vineeta Luthra	5	SP	PBGDA0-001361-2018	08.01.05	Gurwinder Singh vs Sukhwant Kaur		5719	CR	2018	Gurwinder Singh vs Sukhwant Kaur	30.08.2018 by Justice Deepak Sibal		
Ms Shagun, CJJD, Batala	6	Specific Performance	PBGDA0-000001-2005	15.6.05	Nirmal Singh Vs Bachan Kaur	do	CR 3014/2013	Civil Revision	9.5.2013	Bachan Singh Vs Nirmal Singh	CR-3014-2013 by Justice Sh. T.P.S. Mann vide order dated 20.05.2013	Awaiting further order	
Ms.Harsimrandeep Kaur, CJJD, Batala	7	PI	PBGDA-0001708-2016	10.10.2003	Surinder Kumar Vs M.C. Batala & Others	do	3293	Civil Revision	21.09.2018	Surinder Kumar Vs Municipal Council, Batala	CR-3293-2018 by Justice Anmol Rattan Singh vide order dated 21.09.2018	12.08.2021	
20 year old Cases													
Ms. Vineeta Luthra	1	SP	PBGDA0-000878-2016	12-08-99	Harbans Singh vs Balbir Singh		6585	CR	2015	Harbans Singh vs Balbir Singh	06.10.2015 by Justice Ritu Bahri.		
Ms.Harsimrandeep Kaur, CJJD, Batala	2	Execution	PBGDA00000022000	07.12.2000	Manjit Kaur vs Sohan Singh	Appearance	CM-386-C-2020	SLP	15.01.2020	Dalbir Singh vs Manjit Kaur	15.01.2020	05.07.2021	

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CONSOLIDATED LIST OF 15 AND 20 YEAR OLD CASES IN WHICH PROCEEDINGS HAVE BEEN STAYED BY HIGH COURT FOR THE MONTH OF June, 2021.

Particulars of cases pending in District/Subordinate Courts						Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court					
Sr No	15/20 years	Nature of case	Case Number	Date of Institution	Title of the case	Name of the Court	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings/final judgment have been stayed
1	15 Year	Act Complain	210	28.04.2004	Puda Vs Gurpal Singh	Sh. Rachhpal Singh, CJM, Gurdaspur	CRM-M-12652-2016	CRM-M	12.04.2016	Jagdish Raj Vs. St of Punjab	12.04.2016
2	15 Year	SP	33	05-02-2002	Hakumat Rai Vs. Rajni	Ms. Vineeta Luthra, ACJ/SD, Batala	72	Civil Revision	2015	Rajni Vs. Hakumat Rai	30-01-2015 by Justice GS Sandhawalla
3	15 year	Declaration	529	23.08.2003	Bhuro Vs Bakshish Singh	Ms. Vineeta Luthra, ACJ/SD, Batala	CR-4865-2013	CR	11.12.2019	Pargat Singh Vs Bakshish Singh	14.08.2013
4	15 year	Poss	383	19.08.2005	Kanwar Jasbir Singh Vs Satnam Singh	Ms. Vineeta Luthra, ACJ/SD, Batala	63	SAO	2018	Kanwar Jasbir Singh Vs Satnam Singh	09.08.2018 by Justice Harinder Singh Sandhu
5	15 year	SP	5	08-01-2005	Gurwinder Singh Vs. Sukhwant Kaur	Ms. Vineeta Luthra, ACJ/SD, Batala	5719	Civil Revision	2018	Gurwinder Singh Vs. Sukhwant Kaur	30-08-2018 by Justice Deepak Sibal
6	15 year	Specific Performance	116	15.06.05	Nirmal Singh Vs Bachan Kaur	Ms. Shagun, CJJD, Batala	CR 3014/2013	Civil Revision	9.5.2013	Bachan Singh Vs Nirmal Singh	CR-3014-2013 by Justice Sh. T.S. Meena vide order dated 20.05.2013
7	15 year	PI	667	10.10.2003	Surinder Kumar Vs M.C.	Mr. Harsimrandeep Kaur, Civil Judge(Jr. Divn.), Batala	3293	Civil Revision	21.09.2018	Surinder Kumar Vs Municipal Council, Batala	Awaiting for further orders
8	20 year	SP	59	12-08-99	Harbans Singh vs Balbir Singh	Ms. Vineeta Luthra, ACJ/SD, Batala	6585	CR	2015	Harbans Singh vs Balbir Singh	06.10.2015 by Justice Ritu Bahri.
9	20 year	Execution	138	07.12.2000	Manjit Kaur vs Sohan Singh	Mr. Harsimrandeep Kaur, Civil Judge(Jr. Divn.), Batala	CM-386-C-2020	SLP	15.01.2020	Dalbir Singh vs Manjit Kaur	15.01.2020

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